

Setting up of a big Industry in Punjab

7376. DR. BALDEV PRAKASH: Will the Minister of INDUSTRY be pleased to state:

(a) whether any big industries are to be installed in Punjab in public sector by the Central Government;

(b) if so, the details thereof;

(c) whether Central Government have received any proposal from the Punjab Government for new industries to be installed in Punjab in private as well as public sectors; and

(d) if so, the action taken by Government on these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). The following central public sector projects are being presently implemented in Punjab State:

(i) A fertiliser project at Bhatinda under National Fertilizers Ltd. with a capacity of 235,000 tonnes of nitrogen per annum. The project is expected to be commissioned by the end of September, 1978.

(ii) Expansion of Nangal fertiliser unit from the present capacity of 80,000 tonnes of nitrogen per annum to 232,000 tonnes. This expansion scheme has since been completed and the project has gone into trial production since January, 1978.

(iii) A semi-conductor complex is being set up at Sahibzada Ajit Singh Nagar. The construction work is in progress.

(iv) The H.M.T. will be assisting watch assembling units in different parts of the country under the two million watch project. One such H.M.T. assisted unit will be set up at Mohali in Punjab State.

(c) and (d). The State Government's proposals for the Annual Plan (1978-79), included, *inter alia* proposals for financial assistance to Punjab State Industrial Development Corporation and Punjab Electronics Development Corporation. The State Government had also proposed financial assistance for the setting up of a testing laboratory which will provide design facilities to the electronic industries and develop instruments for process control which cannot be provided by ordinary entrepreneurs. After considering the State Government's proposals, it was proposed to provide an outlay of Rs. 825 lakhs for large & medium industries during the year 1978-78.

During the year 1977, nine Industrial Licences and eleven Letters of Intent for establishing new industrial undertakings in the State of Punjab were issued. Out of these, six Industrial Licences and five Letters of Intent were issued in favour of the State Industrial Development Corporation. The details of Letters of Intent and Industrial Licences including the names of industries and location etc. are being published in "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences", and "Monthly list of Letters of Intent and Industrial Licences". Copies of these publications are available in the Parliament Library.

इन्दौर स्थित आकाशवाणी ट्रांसमीटर द्वारा ठीक प्रकार कार्य न किया जाना

7377. श्री कूल चन्द वर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इन्दौर स्थित आकाशवाणी का ट्रांसमीटर गत कई महीनों से ठीक प्रकार से कार्य नहीं कर रहा है जिसके परिणामस्वरूप कोई भी कार्यक्रम ठीक प्रकार नहीं सुनाई देना ;

(ख) क्या इस सम्बन्ध में सरकार को लिखित तथा मौखिक शिकायतें दी गई हैं, और

(ग) यदि हाँ, तो क्या सरकार का विचार इन शिकायतों के बारे में जांच करने का है?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण खड्गवाणी): (क) इन्दौर का 400 किलो वाट का मीडियम वेव ट्रांसमीटर जो जून, 1976 में चालू किया गया था, जनवरी, 1977 तक सामान्य रूप में चलता रहा। तथापि, जनवरी, 1977 में जब, 1977 तक अनेक बड़े और छोटे घटकों के खराब हो जाने के कारण अल्प शक्ति पर अन्तरिक प्रचालन था। अब मारी खराबिया ठीक कर दी गई है और यह ट्रांसमीटर जून, 1977 में पूर्ण शक्ति से कार्य कर रहा है। प्रेषण का स्तर मत्तोवजनक है।

(ख) जी, हाँ।

(ग) इन शिकायतों की पहले ही जांच की जा चुकी है और उक्त केन्द्र के इञ्जीनियरी कर्मचारियों द्वारा बम्बई प्रादेशिक कार्यालय और दिल्ली के मुख्यालय की आवश्यक सहायता में उपचारात्मक कार्यवाही की जा चुकी है।

Cases of Freedom Fighters Pension for ex-INA Personnel

7378. SHRI SAMAR GUHA Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Advisory Committee for recommending the cases of pension for ex-INA Personnel recruited from the civilian category have yet to be reconstituted;

(b) whether the matter is pending for about last one year;

(c) whether many reminders have been given to the Ministry for expediting the matter;

(d) whether many applications from ex-INA Personnel recruited from civilian category belonging to the States of Tamil Nadu, Kerala, Andhra, Karnataka, Haryana, Punjab etc. are pending before the Government for years;

(e) if so, the number of such applications still pending before Government; and

(f) when Government will reconstitute the Advisory Committee for early disposal of such applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). Yes, Sir.

(d) and (e) Initial examination of all the applications received upto 31st March, 1978, has been completed. But it has not been found possible to finalise some cases, since the applicants have not furnished acceptable documentary evidence in support of their claims of suffering. 3,235 cases of ex-INA Personnel have been filed for want of such evidence. The concerned persons have been informed of the position.

(f) whether the Scheme for the grant of pension to freedom fighters should be continued, and if so in what form, is being reviewed. This reconstitution of the Committee to scrutinise cases of civilian ex-INA Personnel will be considered after the review has been completed. In the meantime, a procedure for disposing of as many pending applications as possible has been evolved and cases are being processed in accordance with this procedure.

Inclusion of Publicity and Public Relations Posts in Central Information Service

7379. SHRI MANOHAR LAL Will the Minister of INFORMATION AND BROADCASTING be pleased to state: